

के टाइम टेबल प्रकाशित करती हैं और उनकी गाड़ियों के बारे में टाइम टेबल का एकीकरण करना सम्भव हो सकता है, इस तरफ भी कोशिश की जा रही है। कुछ और बड़े गैर-सरकारी मोटर चालक भी जो अपनी मोटर गाड़ियों के टाइम टेबल प्रकाशित करती हैं उन्हें भी इस योजना में शामिल किया जा सकता है। जहां तक छोटे चालकों का सम्बन्ध है और जो एक या दो गाड़ियों के मालिक हैं तथा जिनकी संख्या काफी बड़ी है उनके द्वारा चलाई जाने वाली मोटर गाड़ियों के बारे में एक संगठित टाइम टेबल प्रकाशित करना नामुमकिन है। इस लिए रेलवे टाइम टेबल की तरह मोटर परिवहन सेवाओं का एक अखिल भारतवर्षीय टाइम टेबल प्रकाशित करना सम्भव नहीं है।

New Medical Colleges in Kerala

3235. Shri Jinachandran: Will the Minister of Health be pleased to state what was the amount of grant allotted to the Kerala State for starting new medical colleges during 1957-58 and what was relative amount expended by the State Government during the year?

The Minister of Health (Shri Karmarkar): A sum of Rs. 6,18,836 was paid during 1957-58 by the Central Government to the Government of Kerala in connection with the establishment of medical college at Kozhikode. The total expenditure incurred by the State Government (including the Central Government's grant) amounted to Rs. 13,69,653.30 N.P.

Paddy Research Stations

3236. Shri K. C. Jena: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of paddy research stations working in the country at present in different States (State-wise);

(b) whether any of the Paddy Research Stations has evolved such

paddy as will boldly thrive in flooded areas; and

(c) if so, the name of that paddy and the places where such paddy seeds are available and the average yield of it per acre?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement is placed on the Table of Lok Sabha. [See Appendix VIII, annexure No. 116.]

Paddy Research Station

3237. Shri K. C. Jena: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any Paddy Research Station has invented and experimented any manure to be used in the flooded areas in the paddy fields; and

(b) if so, the name of the manure and the quantity of that manure to be used per acre at an average rate and at what stage the manure is used in the fields?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) Does not arise.

Sugar Factories in Mysore

3238. Shri Agadi: Will the Minister of Food and Agriculture be pleased to state:

(a) whether on the recommendation of the Mysore Government a Co-operative Sugar Factory has been started at Gangawathi in Raichur District of Mysore State and the Union Government has been approached for a licence; and

(b) whether it is a fact that the licence has not been granted till now inspite of State Government's strong representation?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The promoters of the Gangawathi Cooperative Sugar Factory applied for the grant of

a licence to establish a sugar factory at Gangawathi.

(b) Yes. The Licencing Committee for sugar factories could not agree to grant a licence to this Cooperative Society as the target for licencing cooperative sugar factories fixed in the Second Five Year Plan for Mysore State had been reached and as licences to cover the entire target of additional capacity envisaged under the Second Five Year Plan had already been granted. In view of this as also of the difficulties in obtaining foreign exchange facilities for importing machinery, the State Government was advised not to proceed further with the scheme.

Electric Trains

3239. Shri Subiman Ghose: Will the Minister of Railways be pleased to state:

(a) whether the electric trains in the Howrah Division run on stop and start system like the suburban trains on the Howrah and Sealdah section; and

(b) if so, whether there is any proposal to change the system?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) No.

Visitors to Bhakra Nangal Project

3240. Shri Assar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the passes are issued to visitors to Bhakra Nangal Project without any distinction; and

(b) if so, what precautionary measures Government have taken against the anti-nationals and fifth columnists?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No. Certain areas of the Project are not open to all visitors.

(b) Security staff in adequate strength is maintained at Bhakra to guard against any anti-national and fifth columnist activities. The entry of visitors to the Project areas is properly regulated.

सिंचाई की सुविधायें

३२४१. श्री पद्म देव : क्या खाद्य तथा कृषि मंत्री यह बतान की कृपा करेंगे कि क्या सतलुज, रावी, व्यास और पव्वर आदि नदियों से, जोकि बहुत गहरी हो गई हैं और जिनके दोनों किनारों पर सिंचाई की सुविधा के न होने के कारण हजारों एकड़ भूमि बंजर पड़ी हुई है, पम्पों द्वारा पानी निकालने की कोई योजना सरकार के विचारधीन है ?

खाद्यतया कृषि मंत्री (श्री अ० प्र० जैन): सतलुज, रावी, व्यास और पव्वर आदि नदियों से पम्पों द्वारा पानी निकालने की कोई योजना भारत सरकार के विचाराधीन नहीं है ।

Arrears of Payment to Staff on Northern Railway

3242. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the running staff on the Northern Railway including Conductors are not being paid their T.A. and D.A. regularly;

(b) if so, the number of such cases pending as on the 1st April, 1958; and

(c) the steps being taken in this regard?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No Sir.

(b) and (c). Some Conductors (who are not running staff) headquartered at Delhi have, however, refused to draw their T.A. since 1955 on the plea that the T.A. admissible under the rules is low. No action is necessary in the matter.